

Annexure-4
RAMAKRISHNA HOUSING PRIVATE LIMITED
CIRP COMMENCED ON OCTOBER 28, 2022;
LIST OF CREDITORS AS ON JANUARY 02, 2024;
LIST OF UNSECURED FINANCIAL CREDITORS
(OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(Amount in ₹)

Sl. No.	Name of Creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in COC					
1	Shriram City Finance	05-Nov-22	29,26,40,077	29,26,40,077	Financial Creditor	To be ascertained	No	To be ascertained	-	-	-	-	-
2	Lucid Consultancy	12-Nov-22	3,25,00,000	-	Financial Creditor	-	-	-	-	-	-	3,25,00,000	Proof of Claim not submitted

3	Shree Vijay Aqua Feeds Pvt Ltd	12-Nov-22	20,96,44,340	-	Financial Creditor	-	-	-	-	-	-	20,96,44,340	Proof of Claim not submitted
4	Subindu Constructions LLP	14-Nov-22	20,90,445	-	Financial Creditor	-	-	-	-	-	-	20,90,445	Proof of Claim not submitted
	Total		53,68,74,862.00	29,26,40,077								24,42,34,785	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy
Interim Resolution Professional
IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895